

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. IA 3175/2024 IN C.P. (IB)/3591(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

**NAME OF THE PARTIES: - State Bank Of India Vs. Waterfront
Buildcon LLP
IN THE MATTER OF
Ultratech Cement Ltd
V/S
Waterfront Buildcon LLP**

**Section: 22(3)(b), Rule 11 of NCLT, 2016 U/s 9 of Insolvency and
Bankruptcy Code,2016.**

ORDER

IA No. 3175/2024:- Adv. Prachi Pandya appeared for the Applicant. CS, Prashant Thakre appeared for the Resolution Professional. At the request of the Counsel for the Applicant, list the matter on **12.07.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

SUSHIL

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)